

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

24

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/616/ (IB)/2017

NAME OF THE PETITIONER(S) : AGARWAL COAL CORPORATION PVT LTD

NAME OF THE RESPONDENT(S) : SUN PAPER MILL LTD

UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. M. K. K. MURALITHARAN	Counsel for respondent	 25/10/17
1. N. K. Bhansali	En Reliance	 25/10/17

ORDER

Shri N K Bhansali, PCS representing the petitioner present. Shri K K Muralitharan, caused appearance on behalf of the respondent and prayed time for filing vakalat and counter. Time extended at request. Put up on 02.11.2017 at 10.30 A.M.

- Sd -
K Anantha Padmanabha Swamy
Member (Judicial)

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